CENTRAL ADMINISTRATIVETRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

(This the 28th Day of August, 2012)

Hon'ble Mr. Sanjeev Kaushik-JM Hon'ble Mr. Shashi Prakash, AM

Civil Misc. Contempt Petition No.17 of 2006 (Arising out of Original Application No.1633 of 2003

- 1. Bachcha Lal son of Landhai Lal, Resident of 1, P.D. Tandon Road, Allahabad.
- 2. Raj Kamal Singh son of Chhotey Lal Singh, Resident of 290, Sultanpur Bhava, Allahabad.
- 3. Raj Kumar son of Shanker Lal, Resident of 183, Kamari Masari, Mantan Ke Purva, Allahabad.
- 4. Shitla Prasad son of Tulsi Ram, Resident of Vigllage Udai Chandpur, Post Office Ismailganj, Soraon, Allahabad.
- 5. Lalji Tiwari son of Sant Prasad Tiwari, Resident of Misra-Ka-Pura, Madhupur Post Bharatkund, Faizabad.
- 6. Shayam Lal Prajapati, Son of Bulaki Lal, Resident of 34/60 Dhuman Ganj, Allahabad.
- 7. Ashok Kumar (Kushwaha) son of Late Nand Kishore, resident of 145/16A/1, Purana Sohbatia Bagh, Allahabad.
- 8. Anil Kumar Jaiswal, Son of Satya Narain Jaiswal, R/o 334, Salik Ganj Road, Muthiganj, Allahabad.
- 9. Ram Singh son of Hub Lal, Resident of Pakka Talab, Khaga, Fatehpur.
- 10. Krishan Shanker Misra son of Ram Abhug Misra, R/o 258/21, Nai Basti, Sohbatia Bagh, Allahabad.

- 11. Rajendra Kumar (II) son of Sukh Ram, resident of 3/8, Ashok Road, New Cantt. Allahabad.
- 12. Binod Kumar son of Babu Lal, R/o Ghori, Phapha Mau, Allahabad.
- 13. Jai Prakash Malviya son of Magan Lal, Resident of 11'3 Labour Colony, Naini, Allahabad.
- 14. Ajai Kumar Kushwaha son of Sharda Prasad Kushwaha, R/o 290 Sultanpur, Bhava, Allahabad.
- 15. Rajendra Kumar Sonkar, son of Shanker Lal R/o 307, Sadar Bazar, Cantt, Allahabad.
- 16. Mukesh Kumar Verma son of BB Lal Verma, resident of 622/95/37, Sarvodaya Nagar, Allahapur, Allahabad.
- 17. Sushil Kumar I, son of Mata Prasad, resident of 193/77, Naya Marg, Navada, Allahabad.
- 18. Sushil Kumar Pal son of Sant Lal, Resident of 12 Navada, Hasting Road, Allahabad.
- 19. Yamuna Prasad son of Kanhaiya Lal, R/o 148/87, Village Mudera Post Office Begam Sarai, District Allahabad.
- 20. Rajesh Kumar son of Prashadhi Ram, R/o 180C/IC/1, Rajrooppur, Marg No. 7, Allahabad.

..... Applicants

By Advocates: Shri Namit Srivastava Shri B.P. Srivastava

Versus

- 1. Sri Navendra Singh Principal Accountant General U.P. Allahabad
- 2. Shri Ram Hit Patel, Deputy Accountant General (Admn.) I, Accountant General's Office, Allahabad.
- 3. Sri Ranjan Ukil, Sr. Accountant General (Admn I), Office of Accountant General (Lekha Evam Hakdari Pratham, U.P, Allahabad.

..... Opposite Party

By Advocate: Shri S. Chaturvedi

14

ORDER

(Delivered by Hon'ble Mr. Sanjeev Kaushik-Member-J)

None for the applicant. Shri Pankaj Srivastava holding brief of Shri S. Chaturvedi, put in appearance on behalf of the respondents and filed his Vakalatnama. He submitted that the order passed by this Tribunal dated 10.10.2005, against which the Union of India has filed writ petition No.31802 of 2006, was allowed on 26.02.2009. He further submitted that once the order of this Tribunal has already been decided by the Hon'ble High Court then the contempt petition does not survive.

2. We have considered the submissions made by counsel for the respondents and have gone through the order of Hon'ble High Court dated 26.02.2009, copy of which has been taken on record and in view of that contempt petition does not survives. Accordingly the same is dismissed. Notices issued to the respondents are dropped.

Member-A

Sushil